

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6075  
ANSWERED ON:05.05.2005  
ALLOTMENT OF CHEMIST STALLS AT STATIONS  
Singh Shri Brij Bhushan Sharan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the policy of Railway Board for allotting Chemist Stalls at Railway Stations ;
- (b) whether these Chemist stalls are being allotted to unemployed graduates ;
- (c) if so, the details thereof ;
- (d) whether the NRI can be allotted chemist stall directly without inviting applications through open tender ;
- (e) if so, the reasons therefor ; and
- (f) the number of chemist stalls allotted to NRI particularly in Mumbai ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI R. VELU )

(a) Licences of Chemist Shops are awarded through competitive bidding by calling applications through press notification from eligible categories which should fulfil the following qualifications :-

- (i) Licensee should have adequate financial standing so as to invest in infrastructure.
- (ii) He should have a valid license from the Drug Controller of the State government for running a dry store and should fulfil all the conditions necessary therefor.
- (iii) He should have a good conduct.
- (iv) Licensee should engage qualified pharmacist with a diploma/degree from a government-recognized institution. Persons having experience in pharmacy will be given preference.
- (v) He should engage a qualified doctor to render medical services to the passengers at predetermined consultation fee. The doctor must have a licence to practice medicine from the Medical Council of India/State Government concerned.

The licence for Chemist shops are awarded for a period of 5 years only. License will be renewed once after five years subject to satisfactory performance, and the total licence period shall not exceed ten years.

- (b) There is no such provision in the Policy.
- (c) Does not arise.
- (d) No, Sir.
- (e) & (f) Do not arise.